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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING, GWALIOR

ORIGINAL APPLICATION NO. 237 of 2006

Gwalior, this the 5th day of September, 2006

Hon'ble Dr.G.C.Srivastava – Vice Chairman
Hon'ble Shri A.K.Gaur – Judicial Member

Madan Lal, S/o. Shri Sarman,
aged about 48 years, Occupation
Ex Casual Khallasi/Waterman,
R/o. Ram Nagar, Ward No. 1,
Behind Police Line,
Datia (MP).

- Applicant

(By Advocate – Shri R.P. Singh)

Versus

1. Divisional Railway Manager (DRM),
North Central Railway, Division, Jhansi. **- Respondents**

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

By means of this Original Application the applicant has sought the benefit of the circular issued by the DRM (P) Jhansi, dated 30.8.2001. In support of the Original Application the delay condonation application alongwith the affidavit has also been filed.

2. We have carefully seen the pleadings contained in the Original Application as well as the grounds taken in the delay condonation application. No plausible or reasonable explanation has been offered by the applicant in filing the Original Application after lapse of so many years, in the delay condonation application. The case is inordinately time barred. The learned counsel for the applicant has cited decision reported in 2003 (1) MPJR SN 61 Shanti Bai Vs. State of M.P., and (1985) 2 SCC 648 Inderpal Yadav & Ors. Vs. Union of India & Ors. We have also seen the said

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decisions and in view of the decision of the Hon'ble Supreme Court in Bhoop Singh's case and Ratan Chandra Samanta's case the Original Application is not maintainable and is liable to be dismissed in limine.

3. Accordingly, the Original Application is dismissed at the admission stage itself.

A.K.Gaur
(A.K.Gaur)
Judicial Member

G.C.Srivastava
(Dr.G.C.Srivastava)
Vice Chairman

“SA”

पृष्ठांकन सं ओ/न्या..... जखलपुर, दि.....
प्र दिवालियादि अवार्द्धे:-
(1) सचिव, उत्तर राज्यालय नाय राज्योकालिकान, जखलपुर
(2) अधिकारी श्री/क्रीमानी/यु..... के ग्राहकसल
(3) लक्ष्यवीं श्री/अंगदी/यु..... के ग्राहकसल
(4) वंशपति, देशपाल, जखलपुर न्यायालय
सूचना एवं आवश्यक कार्यवाही हेतु

R.P.Singh
D.V.C.WI

Prakash Chandra
11-9-83

Issued
on 11.9.83
Am